

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

TP/MP/ 98 of 2019 [CP(IB) 501 of 2019]

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.01.2021

Name of the Company: Shobit Ram Shah & Ors
v/s
Sai Prakash Properties Development Ltd

Section: 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Ms. Natasha Dhruman Shah appeared for the Financial Creditor.

No one appeared for the Corporate Debtor.

At the request of the learned counsel for the Financial Creditor, matter stands adjourned to 26.02.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 28th day of January, 2021